

Bengal, who have been entrusted with such works by BHEL, and how far this policy of BHEL has helped in developing ancillary units in these States; and

(c) the value of business, particularly orders for supply of meters of Electric Supply Corporations or State Electricity Boards received by BHEL from these States during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) BHEL has not entrusted to any small scale industrial units in the private sector the work of assembly and testing of components for meters. Only manufacture of some components of meters is farmed out to them. An industrial unit managed by Taluka Development Board at Ponnampet in Coorg District, carries out assembly and testing of meters. These meters are finally tested under the supervision of BHEL quality inspectors.

(b) The number of small scale units

entrusted with the manufacture of meter components in the six States is as follows ;—

State	No.
1. Karnataka	137
2. Andhra Pradesh	3
3. Tamil Nadu	12
4. Maharashtra	21
5. Gujarat	18
6. West Bengal	Nil

For manufacture of meters, BHEL has not undertaken any special programme for development of ancillary units. The company is utilising the facilities of existing industrial units for manufacture of meter components.

(c) The value of orders received by BHEL from the six States is as follows :

(Rs. in lakhs)

State	1982-83	1983-84	1984-85
Karnataka	43.71	131.62	244.86
Andhra Pradesh	9.74	37.15	6.18
Tamil Nadu	28.86	19.11	52.07
Maharashtra	115.60	18.69	20.24
Gujarat	148.39	23.92	200.99
West Bengal	19.89	57.52	68.09

Investment made by Joint Stock Companies

3119. PROF. K. V. THOMAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total investment of share capital

(only paid-up capital) in the joint stock companies in the country—both public sector and private sector; and

(b) the number of public sector and private sector companies with paid up capital of Rs. 25 lakhs and over?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Paid up capital of the companies limited by shares at work as on 31st December 1984 was as follows :

	Rs. crores
Government Companies	17,369
Non Government Companies	5,782
Total:	23,151

(b) Detailed data on paid-up capital of all the companies with liability limited by shares is collected by the Department of Company Affairs every five years. The last study was made in respect of the companies at work as on 31-3-1980. According to this study, there were 2,444 non-Government companies and 571 Government companies, each having paid-up capital of Rs. 25 Lakhs or above.

Companies Manufacturing Drugs

3120. SHRI N. DENNIS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details regarding the number of companies engaged in the manufacturing of drugs in the country and their break-up as Indian and foreign companies; and

(b) the capital investment of each of these companies ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) To the extent details are available, there are about 253 units in the organised sector which are manufacturing drugs and pharmaceuticals. Of the 16 are FERA Companies.

(b) Details of capital investment and employment of these companies are not available as they are not monitored by this Ministry.

De-Licensing of Industries

3121. SHRIMATI MADHURI SINGH : Will the Minister of INDUSTRY AND

COMPANY AFFAIRS be pleased to state :

(a) the details of the industries de-licensed recently and on what conditions; and

(b) whether Government propose to delicense more industries keeping in view the need to stimulate industrial growth and simplify industrial Licensing policy and procedures ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS : (SHRI ARIF MOHAMMAD KHAN) : (a) The requisite information is available in this Ministry's Notification dated 18th March 1985 published in the Gazette of India Extra Ordinary of the same date, copy of which is available in Parliament Library.

(b) At present there is no proposal to delicense more industries.

Programme to increase Oil Output during Seventh Plan Period

3122. SHRI SOMNATH RATH : Will the Minister of PETROLEUM be pleased to state :

(a) the average year-wise consumption and production of oil in the country during the Sixth Five Year Plan period;

(b) whether Government propose to treble oil output during the Seventh Plan period; and

(c) if so, the various programmes proposed to be launched in different oil fields for that purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The year-wise production and requirement of crude oil during the Sixth Plan period is as under :
(Million Tonnes)

Year	Production	Requirement
1980-81	10.51	34.56
1981-82	16.19	35.84
1982-83	21.06	37.89
1983-84	26.02	39.55
1984-85	20.10	30.74

(Apr.—Dec.)